

(a) whether it is a fact that the Minister of State in her Ministry (Shri P. C. Sethi) is being appointed against one of the posts in the World Bank; and

(b) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). Under the Articles of Agreement of the World Bank, each member country is entitled to be represented by a person, called a Governor, on the Board of Governors of the Bank. Shri P. C. Sethi, Minister of State in the Ministry of Finance, has been appointed as India's Governor on the Board of Governors of the World Bank with effect from 24th February, 1970.

Effect of Nirodh in Family Planning

5322. **SHRI SHIVA CHANDRA JHA :** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the contraceptive 'Nirodh' has been examined by Government to be effective in family planning;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASHEKHAR) : (a) Yes.

(b) Condom is a rubber sheath which is easily disposable. It is a simple, safe and private device for family planning. It calls for no clinical advice or services. There are no attendant or after-effects. The number of condoms distributed in India and the number of users of condoms have been increasing, year after year as borne out by the statement, laid on the Table of the House. [*Placed in Library Sec. No. LT-3118/70*]

(c) Does not arise.

Water Supply Scheme of Rajasthan

5324. **SHRI NAVAL KISHORE SHARMA :** Will the Minister of HEALTH AND FAMILY PLANNING AND

WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether any scheme has been sent by Rajasthan Government to improve the water supply position of Jaipur city;

(b) if so, when the scheme was received and the action taken thereon; and

(c) whether the scheme is likely to be sanctioned and if so, by what time ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No such scheme has been received.

(b) and (c). Do not arise.

क्वार्टरों का बीमारी के आधार पर बारी के बिना दिया जाना

5325. **श्री ओंकार लाल बेरवा :**

श्री रामगोपाल शालवाले :

श्री प० ला० बारूपाल :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बनाने की कृपा करेंगे कि :

(क) कितने सरकारी कर्मचारियों ने चार वर्ष में भी अधिक समय में बीमारी के आधार पर बारी के बिना क्वार्टरों के दिये जाने के लिये आवेदन पत्र दे रखे हैं ;

(ख) उन में से कितने कर्मचारियों को क्वार्टर मंजूर किये गये हैं और कितने कर्मचारियों को मंजूरी दी जानी जेष है ; और

(ग) उनमें से कितने कर्मचारियों को मंजूरी दिये जाने के पश्चात् वास्तव में क्वार्टर अलाट कर दिये गये हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) बिना बारी के आधार पर आवंटन के लिए चिकित्सा कारणों पर प्राथमिकता को जनवरी, 1964 में निम्नलिखित कर दिया गया था और 17 जुलाई,